

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3751  
ANSWERED ON:19.04.2005  
GRANTS TO VOLUNTARY ORGANISATIONS FOR EDUCATION CENTRES  
Patel Shri Harilal Madhavjibhai

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether grants are being released to voluntary organizations running education centres for tribal women in Gujarat;
- (b) if so, the steps taken by the Government to provide grants in time;
- (c) if not, the reasons therefor;
- (d) whether some representations have been received from voluntary organizations to increase the amount of grants in aid and make the payment once in a year;
- (e) if so, the details thereof; and
- (f) the reaction of the Government thereon?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) (b) & (c) Yes, Sir. The organizations are required to submit application with unaudited/audited accounts, budget estimates etc. in the prescribed format. The first instalment is processed based on Inspection Report of the State Government for the proceeding financial year. The second instalment is processed on the receipt of Inspection Report of the District Collector and recommendation of the State Government for the year of grant along with documents like audited accounts, list of staff engaged and list of beneficiaries, etc. The Grant in aid is thus released in two equal instalments.

(d) No, sir. The Grant-in-aid is processed as per the approved financial norms of the Scheme. There is no proposal for change in the financial norms.